

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No.175 of 2016 &
IA Nos. 385 & 519 of 2016**

Dated: 09th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s Vedanta Ltd.

...Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Saahil Kaul

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Rutwik Panda and
Ms. Anshu Malik for R.1

Mr. Raj Kumar Mehta
Ms. Himanshi Andley
Mr. Abhishek Upadhyay for R.2 to 4

Mr. Shikhar Saha for R.6

ORDER

Learned counsel for Respondent Nos. 2 to 4 seeks four weeks time to file reply. He may file the same on or before 07.02.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 22.02.2017 after serving copy on the other side.

List the matter on **02.03.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh